

**Pollution of Taj**

344. SHRI S. M. BHATTAM : Will the Minister of CULTURE be pleased to state :

(a) whether the Mathura Oil Refinery Scientists recently chemically examined (as reported in Indian Express on 14th June, 1985) the marble of the Taj and concluded that whatever deterioration in Taj Marble was detected, was due to aging ;

(b) whether of the five pollutants emitted by the Mathura Oil Refinery, Sulphur dioxide was found to be the greatest threat to the Marble ;

(c) whether the National Environmental Engineering Research Institute, Nagpur conducted any studies recently ;

(d) if so, the findings thereof ; and

(e) whether pollution in Taj area has been effectively curbed ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION AND IN THE DEPARTMENT OF CULTURE (SHRI K. P. SINGH DEO) :

(a) The Archaeological Survey of India has no information about the examination of the marble of the Taj by the scientists of the Mathura Oil Refinery and the conclusions reached by them as reported in the Press.

(b) The concentration of sulphur dioxide in the ambient air in the Taj Mahal area is not of such magnitude as to pose a threat to the marble of Taj.

(c) The National Environmental Engineering Research Institute is regularly monitoring the levels of pollutants at Taj since 1981.

(d) The findings of the National Environmental Engineering Research Institute as also of the other organisations including the Archaeological Survey of India which are continuously monitoring the levels of pollutants show that these are not of such magnitude as to pose a threat to the marble of Taj.

(e) Specific steps are being taken to control the effect of pollution in Taj area.

**Report of Sarkaria Commission on Centre-state Relations**

345. SHRI S. M. BHATTAM :  
SHRI PRAKASH CHANDRA :  
SHRI VILAS MUTTEMWAR :  
SHRI D. B. PATIL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Sarkaria Commission on Centre-State relations set up in early 1983 has since covered all the States ;

(b) whether the Akalis point of view was presented by any of their spokesman ; and

(c) when is the Report expected to be presented and whether the Commission has sought any extension of time ?

THE MINISTER OF HOME AFFAIRS (SHRI S. B. CHAVAN) : (a) No, Sir.

(b) Even though a copy of Commission's Questionnaire was sent to a number of leaders of the Akali Party, the Commission has not so far been presented with the views of Akalis by any of its spokesman.

(c) The term of Commission has been extended for one year i.e. upto June 30, 1986 to enable it to submit its report.

**Curbing of Extremists Activities of NSCN**

346. SHRI BAJU BAN RIYAN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware of the fact that the insurgents operating in the Naga areas of Burma and India border under the banner of the National Socialist Council of Nagaland (NSCN) have entered into agreements with a number of extremist groups active in North East India ;

(b) if so, details thereof ;

(c) whether there is any proposal to curb such extremists activities of the National Socialist Council of Nagaland ; and